

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Notice

No:- 14 /LP

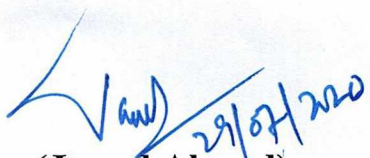
Dated: 29.07.2020.

Hon'ble the Chief Justice has been pleased to convene a Full Court Reference in Srinagar wing of the High Court on 30.07.2020 (Thursday) at 11:00 a.m through Virtual Mode to condole the sad demise of Hon'ble Sh. Justice Sanjay Kumar Gupta, Judge, High Court of Jammu and Kashmir, who expired on 27th July, 2020.

It is further notified that on account of the guidelines with regard to measures for containment of **Covid-19 Pandemic** issued by the Government of India and the Government of Union Territory of Jammu and Kashmir, the Full Court reference shall be held through Virtual Mode. The learned Judicial Officers, Members of the Bar and Legal Fraternity shall be able to join the reference proceedings on Cisco/Webex Meetings platform from their respective places by clicking the following link:

<https://jkja.webex.com/jkja/onstage/g.php?MTID=ed73ec5fcfd460ea7ff69bbe94639684d>

The above link is also being made available on social media platform.


 (Jawad Ahmed)
 Registrar General

No: 3068-98 /LP
 Copy to the:-

Dated: 29.07.2020.

1. Advocate General, Union Territory of J&K, Srinagar for information.
2. ASGI, Jammu for information.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
4. Secretary to Hon'ble Mr/Mrs. Justice _____
 with the request to place the same before His/Her Lordships for kind perusal and information.
5. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
6. Registrar Vigilance, High Court of J&K, Srinagar.
7. Director, J&K State Judicial Academy, Srinagar.
8. Member Secretary, State Legal Services Authority, Srinagar.
9. Registrar Rules, High Court of J&K, Srinagar.

10. Registrar Computers, High Court of J&K, Srinagar.
11. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
12. Director Information, Jammu for information and necessary action.
13. All Principal District and Sessions Judges in UTs of J&K and Ladakh for information.
14. President/Secretary, J&K High Court Bar Association, Jammu/Srinagar for information.
15. Joint Registrar (Judl/Protocol), High Court of Jammu and Kashmir, Jammu/Srinagar for information and necessary action.
16. Incharge, NIC for uploading the same on the official website of the High Court.


Registrar General